## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016 CA No. 101/2016

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES:

V/s.

Mr. Prabhakar Jindal & ors.

M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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		ORDER	

## C.A. No.101/2016 IN T.C.P.NO.11/397-398/CLB/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- From the side of the Respondent <u>is present</u> on personal reason the Learned Counsel is seeking adjournment. Objected from the side of the Petitioner. Last chance is granted to the Respondent Counsel. Since the pleadings are complete and the matter is pending since long.
- 3. Therefore, the matter is listed for Final Hearing on 11th October 2017 FIRST

ON BOARD. Sd Bhaskara Pantula Mohan

Bhaskara Pantula Mohar Member (Judicial) 23.08.2017.

Sd/-M.K. Shrawat

Member (Judicial)